

THE  
PARLIAMENTARY DEBATES

25101...  
Date 20.11.201

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

2779

2780

HOUSE OF THE PEOPLE

Friday, 19th December, 1952

The House met at a Quarter to Eleven  
of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

11-23 A.M.

LEAVE OF ABSENCE

**Mr. Deputy-Speaker:** I have to inform hon. Members that I have received a communication from Shri Chandikeshwar Sharan Singh Ju Deo, requesting that as he is unwell he may be granted leave of absence from all the sittings of the House during this Session.

I have received another letter from Dr. Shaukatullah Shah Ansari that he has been laid up in bed for more than a month and a half and hence his inability to attend the present session of Parliament.

Is it the pleasure of the House that permission be granted to the two hon. Members to be absent from all the meetings of the House during this Session?

Leave was granted.

PAPER LAID ON THE TABLE

DECISIONS ON ESTIMATES COMMITTEE'S  
RECOMMENDATIONS

**The Minister of Planning and Irrigation and Power (Shri Nanda):** I beg to lay on the Table a statement showing the decisions taken by Government on the recommendations of the Estimates Committee's Fifth Report on the Central Water and Power Commission and Multi-purpose River Valley Projects, promised in reply to starred question No. 150 asked on the 10th November, 1952. [Placed in Library. See No. P-101/52.]

COLLECTION OF STATISTICS BILL

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** I beg to move for leave to introduce a Bill to facilitate the collection of statistics of certain kinds relating to industries, trade and commerce.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill to facilitate the collection of statistics of certain kinds relating to industries, trade and commerce."

The motion was adopted.

**Shri T. T. Krishnamachari:** I introduce the Bill.

COFFEE MARKET EXPANSION  
(AMENDMENT) BILL

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** I beg to move for leave to introduce a Bill further to amend the Coffee Market Expansion Act, 1942.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Coffee Market Expansion Act, 1942."

The motion was adopted.

**Shri T. T. Krishnamachari:** I introduce the Bill.

CENTRAL SILK BOARD (AMENDMENT) BILL

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** I beg to move for leave to introduce a Bill further to amend the Central Silk Board Act, 1948.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Central Silk Board Act, 1948."

The motion was adopted.

**Shri T. T. Krishnamachari:** I introduce the Bill.